

RAJYA SABHA

Thursday, the 21st December, 2023/30 Agrahayana, 1945 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, I am pleased to extend birthday greetings to hon. Member of Parliament, Shri Subhasish Chakraborty. He has been a Member of this august House since April, 2018. Born in Kolkata, the city of joy, in the land of culture, West Bengal, Shri Chakraborty is a distinguished Advocate and passionate social worker. He takes keen interest in literary and artistic endeavors. He is active in promotion of sports and charitable activities throughout West Bengal. He has also served as a member of the world renowned Kalighat Kali Temple Committee, Kolkata, one of the most revered *Shaktipeeths* in Bharat. He is married to Soma Chakraborty, a sitting Councillor in Kolkata Municipality and the couple is blessed with a son, Shri Shantanu Chakraborty. On my own and your behalf, I wish him a long, healthy and happy life.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

- I. **Notifications of the Ministry of Personnel, Public Grievances and Pensions**
- II. **Report and Accounts (2022-23) of various Companies, Corporations etc. and related papers**
- III. **Report (2022-23) of the CIC, New Delhi**
- IV. **Reports and Accounts of various Centres, Boards, Institutes, and Laboratories etc. for various years and related papers**

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री; तथा अंतरिक्ष विभाग में राज्य मंत्री (डा. जितेन्द्र सिंह): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of

Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (1) G.S.R. 750 (E) dated the 17th October, 2023, publishing the Indian Administrative Service (Cadre) Amendment Rules, 2023.
- (2) G.S.R. 751 (E) dated the 17th October, 2023, publishing the Indian Police Service (Cadre) Amendment Rules, 2023.
- (3) G.S.R. 752 (E) dated the 17th October, 2023, publishing the Indian Forest Service (Cadre) Amendment Rules, 2023.

[Placed in Library. For (1) to (3) See No. L.T. 10699/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Twentieth Annual Report and Accounts of the Bharatiya Nabhikiya Vidyut Nigam Limited (BHAVINI), Chennai for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10368/17/23]

- (ii) (a) Fourth Annual Report and Accounts of the NewSpace India Limited (NSIL), Bengaluru, Karnataka for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10705/17/23]

- (iii) (a) Annual Report and Accounts of the Antrix Corporation Limited (ACL), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10704/17/23]

- (iv) (a) Thirty-fourth Annual Report and Accounts of the Indian Vaccines Corporation Limited (IVCOL), Gurugram, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India

thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10703/17/23]

- (v) (a) Seventy-third Annual Report and Accounts of the IREL (India) Limited (IREL), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10700/17/23]

- (vi) (a) Fifty-sixth Annual Report and Accounts of the Uranium Corporation of India Limited (UCIL), Singhbhum, Jharkhand, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10702/17/23]

- (vii) (a) Fifty-sixth Annual Report and Accounts of the Electronics Corporation of India Limited (ECIL), Hyderabad, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10701/17/23]

- (viii) (a) Thirty-sixth Annual Report and Accounts of the Nuclear Power Corporation of India Limited (NPCIL), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10706/17/23]

- (ix) (a) Eleventh Annual Report and Accounts of the Biotechnology Industry Research Assistance Council (BIRAC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10364/17/23]

III. A copy (in English and Hindi) of the Annual Report of the Central Information Commission (CIC), New Delhi, for the year 2022-23, under sub-section (4) of Section 25 of the Right to Information Act, 2005.

[Placed in Library. See No. L.T. 10707/17/23]

IV. (A) (i) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 31 and (3) of Section 32 of the Regional Centre for Biotechnology Act, 2016:-

(a) Annual Report and Accounts of the Regional Centre for Biotechnology (RCB), Faridabad, Haryana for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10358/17/23]

(ii) A copy each (in English and Hindi) of the following papers under Section 14 of the Technology Development Board Act, 1995:—

(a) Twenty-seventh Annual Report and Accounts of the Technology Development Board, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 10697/17/23]

(B) A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Institute of Life Sciences (ILS), Bhubaneswar, Odisha, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10687/17/23]

(ii) (a) Annual Report and Accounts of the National Institute of Plant Genome Research (NIPGR), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10688/17/23]

- (iii) (a) Annual Report and Accounts of the Institute of Bioresources and Sustainable Development (IBSD), Imphal, Manipur, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10359/17/23]
- (iv) (a) Annual Report of the Rajiv Gandhi Centre for Biotechnology (RGCB), Thiruvananthapuram, Kerala, for the year 2022-23.
(b) Annual Accounts of the Rajiv Gandhi Centre for Biotechnology (RGCB), Thiruvananthapuram, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts.
(c) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10689/17/23]
- (v) (a) Annual Report and Accounts of the Institute for Stem Cell Science and Regenerative Medicine (in Stem), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10690/17/23]
- (vi) (a) Annual Report and Accounts of the National Centre for Cell Science (NCCS), Pune, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10360/17/23]
- (vii) (a) Annual Report and Accounts of the National Institute of Immunology (NII), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10361/17/23]
- (viii) (a) Annual Report and Accounts of the National Agri-Food Biotechnology Institute (NABI), Mohali, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10692/17/23]
- (ix) (a) Annual Report and Accounts of the Centre of Innovative and Applied

Bioprocessing (CIAB), Mohali, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10693/17/23]

(x) (a) Annual Report and Accounts of the National Brain Research Centre (NBRC), Manesar, Haryana for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10362/17/23]

(xi) (a) Annual Report and Accounts of the National Institute of Animal Biotechnology (NIAB), Hyderabad, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10694/17/23]

(xii) (a) Annual Report and Accounts of the Centre for DNA Fingerprinting and Diagnostics (CDFD), Hyderabad, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10363/17/23]

(xiii) (a) Annual Report and Accounts of the National Institute of Biomedical Genomics (NIBMG), Kalyani, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10695/17/23]

(xiv) (a) Annual Report and Accounts of the Translational Health Science and Technology Institute (THSTI), Faridabad, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10691/17/23]

(xv) (a) Annual Report and Accounts of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10678/17/23]
- (xvi) (a) Annual Report and Accounts of the Indian Institute of Space Science and Technology (IIST), Thiruvananthapuram, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10681/17/23]
- (xvii) (a) Annual Report and Accounts of the North Eastern Space Applications Centre (NE-SAC), Umiam, Meghalaya, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10680/17/23]
- (xviii) (a) Annual Report and Accounts of the National Atmospheric Research Laboratory (NARL), Gadanki, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10682/17/23]
- (xix) (a) Annual Report and Accounts of the Physical Research Laboratory (PRL), Ahmedabad, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 10676/17/23]
- (xx) (a) Annual Report of the Birla Institute of Technology and Science, Pilani, Rajasthan, for the year 2021.
(b) Annual Accounts of the Birla Institute of Technology and Science, Pilani, Rajasthan, for the year 2020-21, together with the Auditor's Report on the Accounts.
(c) Review by Government on the working of the above Institute.
(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
[Placed in Library. See No. L.T. 10675/17/23]
- (xxi) (a) Annual Report and Accounts of the International Institute of Information Technology Bangalore, Karnataka, for the year 2020-21,

together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10674/17/23]

- (xxii) (a) Thirty-sixth Annual Report and Accounts of the Consultancy Development Centre (CDC), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10683/17/23]

- (xxiii) (a) Annual Report and Accounts of the Kendriya Bhandar, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 10677/17/23]

- (xxiv) (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics (SINP), Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10668/17/23]

- (xxv) (a) Annual Report and Accounts of the Tata Memorial Centre, Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10669/17/23]

- (xxvi) (a) Annual Report and Accounts of the Institute of Mathematical Sciences, Chennai, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10670/17/23]

- (xxvii) (a) Annual Report and Accounts of the University of Mumbai-

Department of Atomic Energy, Centre for Excellence in Basic Sciences, Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10671/17/23]

(xxviii) (a) Annual Report and Account of the Institute of Physics, Bhubaneswar, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10672/17/23]

(xxix) (a) Annual Report and Accounts of the Homi Bhabha National Institute, Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10696/17/23]

(xxx) (a) Annual Report and Accounts of the National Institute of Science Education and Research, Bhubaneswar, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10698/17/23]

(xxxi) (a) Annual Report and Accounts of the Tata Institute of Fundamental Research (TIFR), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10686/17/23]

(xxxii) (a) Annual Report and Accounts of the Harish-Chandra Research Institute (HRI), Prayagraj, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute

[Placed in Library. See No. L.T. 10684/17/23]

(xxxiii) (a) Annual Report and Accounts of the Atomic Energy Education Society (AEES), Mumbai, for the year 2022-23, together with the Auditor's

Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10685/17/23]

(xxxiv) (a) Annual Report and Accounts of the Institute for Plasma Research, (IPR), Gandhinagar, Gujarat for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute

[Placed in Library. See No. L.T. 10679/17/23]

(xxxv) (a) Sixty-ninth Annual Report and Accounts of the Indian Institute of Public Administration (IIPA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 10673/17/23]

- I. **Notifications of the Ministry of Law and Justice**
- II. **Report and Accounts (2022-23) of SLSA, Union Territory of Chandigarh; and Kalakshetra Foundation, Chennai and related papers**
- III. **Report and Accounts of NCSM, West Bengal; Lalit Kala Akademi, New Delhi; and NJA, Bhopal for various years and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Arjun Ram Meghwal, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Law and Justice (Department of Legal Affairs), under Section 32 of the Indian International Arbitration Centre Act, 2019:-

- (1) G.S.R. 560 (E)., dated the 27th July, 2023, publishing the India International Arbitration Centre (Terms and Conditions and the Salary and allowances payable to Chairperson and Full-time Members) Second Amendment Rules, 2023.
- (2) No. A-60011/96/2023-Administration (AR)-IIAC., dated the 1st September, 2023, publishing the the India International Arbitration Centre (Conduct of Arbitration) Regulations, 2023.